

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 119

MA (IBC) No. 12/JPR/2024

CP No. (IB)- 14/95/JPR/2024

Under Section 95 of IBC, 2016

**In the matter of:**

**Bank of Baroda**

... Applicant/Financial Creditor

**Versus**

**Kamla Bai Menaria**

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

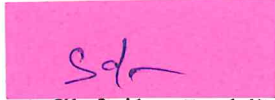
For the Applicant : Vikas Jain, Adv.  
For the Respondent : Akarsh Mathur, Adv.  
For the RP : Pratibha Khandelwal, RP

**ORDER**

List the matter on 09.09.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

July 22, 2024